

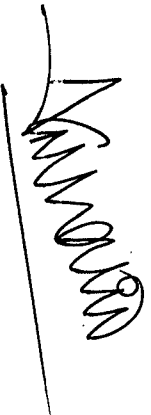
Annexure – 9

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 30/11/2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL




Jitender Kohari
 Resolution Professional of
 ND S Art World Private Limited (under CIRP)
 Acting as Resolution Professional u/s 16(5) of the IBC, 2016
 IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965
 AFA No. AAI/10965/02/040924/105985 Valid upto 04/09/2024